- 2. The supplies represent the supplies made against the despatch instructions issued for areas comprising the undivided Punjab State against allotments made for the period April-December, 1966 and supplies made against the allotment to the new State of Punjab for the period January-March 1967.
- 3. The balance quantities due against the total allotment were supplied in 1967-68.

टेलीफोनों का कनेक्शन काटना

1291. श्री श्रीकृष्णदत्त पालीवाल: क्या चार मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि टलीफोनों के बिल अदा न होने पर सिर्फ टेलीफोन पर इत्तिला दे कर टेलीफोन काट देने की नई पद्धित से टेलीफोन रखने वालों को बहुत तकलीफ हो रही है; और
- (ख) यदि हां, तो इस सम्बन्ध में सरकार द्वारा क्या कदम उठाए जा रहे हैं ?
 - †[DISCONNECTION OF TELEPHONES
- 1291. SHRI S. K. D. PALIWAL: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that telephone subscribers are experiencing great difficulty because of the new practice of disconnecting the telephones merely after a telephonic intimation to the subscribers regarding non-payment of their telephone bills; and
- (b) if so, what steps are being taken by Government in the matter?]

संसद-कार्य तथा संचार विभागों में राज्य मंत्री (श्री आई० के० गुजराल): (क) और (ख) यह पद्धति जो 1965 में लागू की गई थी अब दो वर्ष से भी अधिक पुरानी हो गई है। फिर भी अभी तक अनुभव के आधार पर इस पद्धति की पुनरीक्षा की जा रही है। †[THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (b) This practice which was introduced in 1965 is more than two years old now. The practice is, however, being reviewed in the light of the experience gained so far.]

REPORT OF N. C. CHATTERJI COMMITTEE

1292. SHRI M. P. BHARGAVA: Will the Minister of LABOUR AND REHA-BILITATION be pleased to state:

- (a) whether some members of N. C. Chatterji Committee visited Dandakaranya;
- (b) if the reply to part (a) above be in the affirmative, whether they have submitted any report after their visit;
- (c) what are the main points of the Committee about the conditions prevailing in Dandakaranya?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRID. R. CHAVAN): (a) Yes, Sir.

(b) and (c) No formal report on its visit to Dandakaranya Project area has been submitted by the Committee. After his visit to Project area, Shri N. C. Chatterji, Chairman of the Committee, however, made a statement to the Press on his impressions of the progress of Project, a copy of which is enclosed. [See Appendix LXII, Annexure No. 83.]

RICE MILLS FROM JAPAN

1293. SHRI SITARAM JAIPURIA: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

- (a) whether the Food Corporation of India proposes to buy 24 modern rice mills from Japan in the near future;
- (b) if so, the details thereof and what is the capacity of each mill; and
- (c) the names of cities where these rice mills will be set up and when they will be set up?